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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A.NO.1542/99

New Delhi, this the 21st day of February, 2000.

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, V.C. (J)
HON'BLE MR. R.K.AHOOJA, MEMBER (A)

Sh. S.P.Dewett working as Tech.
Officer, Nirman Bhavan, New Delhi.Applicant.
(By Advocate: Sh. D.S.Mahendru)

VERSUS

Union of India: Through

1. Secretary, Ministry of Urban Development, Nirman Bhavan, New Delhi - 110 001.
2. The Director General (W), C.P.W.D., Govt. of India, Nirman Bhavan, New Delhi.Respondents

(By Advocate: Sh. A.K.Bhardwaj)

O R D E R (ORAL)

By Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J):-

Learned counsel for the applicant, however, wishes to withdraw the OA as he desires to pursue his remedy in the Department itself.

The OA is accordingly dismissed as withdrawn.

No order as to costs.

R.K.Ahooja
(R.K.Ahooja)

Member (A)

V.Rajagopala Reddy
(V.Rajagopala Reddy)
V.C. (J)

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